

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 990

Dated: 8/12/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016-17.

<i>Rs. In lacs</i>						
S.No	Name of the court	Salary	Telephone	POL	O.E	T.E.
1.	Pr. D&S Judge, Budgam.	20.00	0.10	0.20	0.10	---
2	Spl. Judge Anti-corruption CBI (Cases) Srinagar.	---	---	0.15	---	---
3.	C.J.M. Anantnag.	10.00	---	0.10	0.10	---
4.	C.J.M. Kulgam.	---	---	0.20	0.10	---
5.	Sub Judge, Jammu.	---	---	---	0.10	---
6.	Sub Judge, Bijbehara.	10.00	---	---	---	---
7.	Munsiff, Bani.	10.00	0.10	0.10	---	0.20
8.	Munsiff, Dooru.	8.00	---	---	0.10	---
9.	Munsiff, Pampore.	10.00	0.10	0.10	0.54 (For D.W)	---
10.	Munsiff, Tangmarg.	---	---	0.10	0.10	---
11.	Munsiff, Mendhar.	10.00	---	0.10	0.10	---
12.	Addl. Mob. Mag(T) Jammu.	---	---	0.15	---	---
13.	Addl. Mob. Mag. Pantha Chowk, Srinagar. (Under 13 th FC)	---	0.10	0.15	0.10	---

By Order.

[Signature]
Deputy Registrar (Accts) 8/12
[Initials]

No: 25245-68/AC Dated: 8/12/2016

Copy to the:-

- 1 Pr. D & S Judge, Budgam.
- 2 Spl. Judge, Anti-corruption CBI (Cases) Srinagar..
- 3-4. C.J.M. Anantnag/Kulgam
- 5-6. Sub Judge, Jammu/Bijbehara.
- 6-11 Munsiff, Bani/ Dooru/Pampore/Tangmarg/Mendhar.
12. Addl. Mob. Mag (T), Jammu.
13. Addl. Mob. Mag. Pantha Chowk Sgr. (Under 13th FC)
14. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
14. Treasury Officer, Saddar Court Try. Srinagar.
- 16-24. Try Officer, Budgam/Anantnag/Bijbehara/Bani/ Dooru/Pampore/Tangmarg/Mendhar/.Kulgam.
..... for information and n/a.
25. Order file.

91c n/c for up-loading
[Signature]

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[Initials]